Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

<u>Appeal No. 115 of 2013 &</u> <u>IA No. 378 of 2013</u>

Dated : 18<sup>th</sup> November, 2013

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.

....Respondent(s)

## **ORDER**

As agreed by the learned counsel for the parties, post the

matter on **<u>11.12.2013</u>**.

COURT MASTER